GOVERNMENT OF INDIA DEPARTMENT OF ATOMIC ENERGY LOK SABHA UNSTARRED QUESTION NO. 1685 TO BE ANSWERED ON 26.07.2017

CONSTRUCTION OF NEW UNITS OF KNPP

1685. SHRI P. KUMAR: SHRI MULLAPPALLY RAMACHANDRAN:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has initiated the construction work of Unit-III and IV of Kudankulam Nuclear Power Plant;
- (b) if so, the details thereof along with the time by which the said units are likely to be operational;
- (c) the steps taken by the Government to expedite the completion of the said units; and
- (d) the proposals for new nuclear power plants in the country including the approved projects along with the status thereof?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

- (a) Yes, Sir.
- (b) The first pour of concrete for reactor foundation slab of Kudankulam Unit-3 (KKNPP-3) was done on June 29, 2017. The units are expected to be completed in the year 2023-24. Unit 2 of KKNPP is in commercial operation since March 31, 2017, taking the installed capacity of nuclear power in the country to 6780 MW. The installed capacity is expected to increase to 10080 MW by the year 2020 on progressive completion of projects under construction.
- (c) The steps taken to expedite setting up of KKNPP-3&4 includes obtaining statutory clearances well in advance, signing of contracts with Atomstroyexport (ASE) for supply of Long Manufacturing Cycle (LMC) equipment, First Priority Equipment(FPE), etc and initiation of tendering process for Engineering, Procurement and Construction(EPC) packages for various equipment and systems.

(d) Presently, following nuclear power projects are under various stages of construction:

Project	Location & State	Capacity(MW)
KAPP -3&4	Kakrapar, Gujarat	2 x 700
RAPP -7&8	Rawatbhata, Rajasthan	2 X 700
KKNPP - 3&4	Kudankulam, Tamil Nadu	2 X 1000
PFBR	Kalpakkam, Tamil Nadu	500
GHAVP -1&2	Gorakhpur, Haryana	2 x 700

In addition, following nuclear power projects have been accorded administrative approval and financial sanction by the Government:

Project	Location & State	Capacity(MW)		
Projects Accorded Administrative Approval & Financial Sanction				
GHAVP - 3&4	Gorakhpur, Haryana	2 X 700		
Kaiga -5&6	Kaiga, Karnataka	2 X 700		
Chutka -1&2	Chutka, Madhya Pradesh	2 X 700		
Mahi Banswara - 1 to 4	Mahi Banswara, Rajasthan	4 X 700		
KKNPP - 5&6	Kudankulam, Tamil Nadu	2 X 1000		

The Government has also accorded 'In principle' approval of the following sites for setting up nuclear power plants in future.

Sites Accorded 'In-Principle' Approval			
Bhimpur, Units -1 to 4	Bhimpur, Madhya Pradesh	4 X 700	
Jaitapur, Units -1 to 6	Jaitapur, Maharashtra	6 x 1650	
Kovvada, Units -1 to 6	Kovvada, Andhra Pradesh	6 x 1208	
Chhaya Mithi Virdi, Units -1 to 6	Chhaya Mithi Virdi, Gujarat	6 x 1000*	
Haripur, Units -1 to 6	Haripur, West Bengal	6 x 1000*	

^{*}Nominal Capacity

Currently, pre-project activities have commenced at these sites.
